



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 13.01.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1047 of 2024	Gokul Aggarwal Vs. Bank of India & Ors. With	13.01.2026	18.02.2026
2.	Comp. App. (AT) (Ins) No. 1861 of 2024	Anubhav Agarwal & Anr. Vs. Omkara Assets Reconstruction Pvt. Ltd., (acting as trustee of India Resurgence ARC Trust II) & Anr.	13.01.2026	18.02.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)